

National Company Law Tribunal  
Allahabad Bench  
Allahabad

1 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2016.

NAME OF THE COMPANY: M/s Vishwesh Dutt Tiwari & Anr.

v/s

M/s Galaxy Life Care Services Pvt. Ltd..

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	RASNISH SINHA	ADVOCATE	PETITIONER	} Harsh H.P. Chaturvedi
2.	HARSH CHOUDHARY	ADVOCATE	PETITIONER	
3.	ADESH TRIPATHI	BCS	Respondent	
4.	ABHAY K-DAS	Adv	Resp. No. 2 to 9	Abhay Das

Order Dated 16.12.2016

**M/S Vishwesh Dutt Tiwari & Anr. v/s Galaxy Life Care Services Pvt. Ltd.**

Heard arguments in part. For Continuation list it on 18.01.2017.

  
V.S.R. AVADHANI (JDL. MEMBER)

  
H.P. CHATURVEDI (JDL. MEMBER)